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N.K.Nayak vs.UOI

FOR ADMISSION SL.No.1

O.A No.888/13

Date -30.7.2014

CORAM:

HON'BLE SHRI R.C.MISRA, MEMBER(A)

Shri P.K.Padhi, learned counsel for the applicant, by filing a Memo seeks withdrawal of this O.A. The prayer is allowed. The O.A. is disposed of as withdrawn. Shri P.R.J.Dash, learned ACGSC for the Respondents is present and heard.



MEMBER(A)